

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-1056/ND/2020

IN THE MATTER OF:

Ascents India Construction Pvt. Ltd.

...PETITIONER

Section

Under Section 59 of IBC

**Order delivered on 14.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner


:Mr. Sachin Arora, Advocate.

For the Respondent

:

ORDER

Heard the submissions made by the Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner is directed to advise his client to take steps for filing a short affidavit denoting in tabular statement as to what are required to be complied and how the compliance is met with within next week. Matter is adjourned to 11.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**